



OFFICIAL MEMORANDUM

Sub : Vacation and Holidays for the Subordinate Courts in the State of Tamil Nadu for the year 2022 – Observance of –
Reg.

The Subordinate Civil Courts in the State of Tamil Nadu are required to observe the following periods of adjournments in respect of the Vacation and Holidays for the year 2022:

VACATION & HOLIDAYS

SUMMER VACATION	DUSSEHRA HOLIDAYS	CHRISTMAS HOLIDAYS
Sunday, the 1 st day of May, 2022 to Tuesday, the 31 st day of May, 2022.	Saturday, the 1 st day of October, 2022 to Sunday, the 9 th day of October, 2022.	Saturday, the 24 th day of December, 2022 to Saturday, the 31 st day of December, 2022.

2. The Holidays for all the Subordinate Courts in the State of Tamil Nadu, for the year 2022 are as follows :-

- (a) All Sundays are Holidays for all the Subordinate Courts including Family Courts functioning in the State of Tamil Nadu.

(b) The following 6 Saturdays are working days for all the Subordinate Courts including Family Courts functioning in the State of Tamil Nadu:

22.01.2022, 05.03.2022, 23.04.2022, 06.08.2022, 03.09.2022 and 15.10.2022.

(c) Except the above Saturdays, all other Saturdays are holidays for all the Subordinate Courts, except Family Courts.

(d) All the Family Courts functioning in the State of Tamil Nadu shall also work on 1st and 3rd Saturdays of every month except those Saturdays which are declared as Public Holidays. All other Saturdays are declared as holidays, except 22.01.2022 and 23.04.2022 which are declared as working days.

(e) List of Public Holidays and Court Holidays is as follows:-

MONTH	DATE	DAY	PUBLIC HOLIDAYS / COURT HOLIDAYS
JANUARY	13.01.2022	THURSDAY	COURT HOLIDAY
	14.01.2022	FRIDAY	PONGAL
	17.01.2022	MONDAY	COURT HOLIDAY
	18.01.2022	TUESDAY	THAIPOOSAM
	26.01.2022	WEDNESDAY	REPUBLIC DAY
APRIL	14.04.2022	THURSDAY	TAMIL NEW YEAR'S DAY/ DR.B.R.AMBEDKAR'S BIRTHDAY/ MAHAVEER JAYANTHI
	15.04.2022	FRIDAY	GOOD FRIDAY
MAY	03.05.2022	TUESDAY	RAMZAN (IDU'L FITR)

MONTH	DATE	DAY	PUBLIC HOLIDAYS / COURT HOLIDAYS
AUGUST	09.08.2022	TUESDAY	MUHARRAM
	15.08.2022	MONDAY	INDEPENDENCE DAY
	19.08.2022	FRIDAY	KRISHNA JAYANTHI
	31.08.2022	WEDNESDAY	VINAYAKAR CHATHURTHI
OCTOBER	04.10.2022	TUESDAY	AYUTHA POOJA
	05.10.2022	WEDNESDAY	VIJAYA DASAMI
	21.10.2022	FRIDAY	COURT HOLIDAY
	24.10.2022	MONDAY	DEEPAVALI
	25.10.2022	TUESDAY	COURT HOLIDAY

Note: As New Year's Day (01.01.2022), Thiruvalluvar Day (15.01.2022), Uzhavar Thirunal (16.01.2022), Telugu New Year's Day (02.04.2022), May Day (01.05.2022), Bakrid (Idul Azha) (10.07.2022), Gandhi Jayanthi (02.10.2022), Milad-un-Nabi (09.10.2022) and Christmas (25.12.2022) fall on Saturdays/Sundays, these days are not shown in the above list.

3. All the Principal District Judges / District Judges and Unit Heads in Chennai City are directed to issue Notification in the Official Gazette declaring the periods of adjournments specified in Para – 1 above, as 'Vacation and Holidays' and other Holidays specified in Para – 2 above as 'Holidays' for all the Civil Courts in their Jurisdiction, in consonance with the above instructions.

4. All the Chief Judicial Magistrates / Chief Metropolitan Magistrate, Egmore, Chennai are directed to issue Notification in the Official Gazette declaring the Holidays specified in para - 2 above only, as 'Holidays' for all the Criminal Courts in their Jurisdiction.

The receipt of this Official Memorandum is required to be acknowledged immediately.

HIGH COURT, MADRAS
DATED: 07.12.2021

Sd/- P.DHANABAL
REGISTRAR GENERAL